

[TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART I,  
SECTION I, DATED THE 30<sup>th</sup> SEPTEMBER, 2020]

**LOK SABHA SECRETARIAT**  
**(TABLE OFFICE)**

PARLIAMENT HOUSE,  
NEW DELHI-110001.

30 September, 2020  
Asvina 8, 1942 (Saka)

**NOTIFICATION**

No. 37/1/(IV)/2020/T. The following order by the President dated  
the 30<sup>th</sup> September, 2020 is published for general information:-

“In exercise of the powers conferred upon me by  
sub-clause (a) of clause (2) of article 85 of the  
Constitution, I hereby prorogue the Lok Sabha.

September 30, 2020

Ram Nath Kovind,  
PRESIDENT”

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SNEHLATA SHRIVASTAVA  
SECRETARY GENERAL

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No. 37/1/(IV)/2020/T

30 September, 2020  
Asvina 8, 1942 (Saka)

Copy forwarded for information to:-

- (1) President's Secretariat; Prime Minister's Secretariat; Cabinet Secretariat; Rajya Sabha Secretariat; NITI Aayog; Election Commission; Supreme Court; All Ministries/Departments of Government of India.
- (2) All Officers and Branches of Lok Sabha Secretariat.

*post.*  
*30.9.2020*  
(P. C. TRIPATHY)  
JOINT SECRETARY